

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

Co.Appeal 39/248 r.w 252/NCLT/AHM/2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.08.2020**

**Name of the Company:**

Himmatbhai Narsibhai Patel & Anr  
(Kishan Enterprise Pvt Ltd)  
V/s  
ROC,Gujarat

**Section:**

Section 248 r.w 252 of the Companies Act

**ORDER**

Learned Counsel Ms. Natasha Shah appeared for the Appellant.

The report of the RoC is already on record.

The matter stands adjourned for further consideration to 14.10.2020.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 25th day of August, 2020.